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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/57/2015

NAME OF THE TRANSFEROR : DR.C. KRISHNA PRASAD

NAME OF THE TRANSFERRE : AMARAVATHI EYE CARE HOSPITAL PVT LTD &2

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. PHILIP MATHEW "Counsel for the Petitioner" 

2. Joseph Kochathu
Sr Adv
For A R · RAMANA THAN 

ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted the reply. Counsel for the Petitioner prayed for time to file rejoinder. Counsel for the Respondent has provided some of the documents to the Counsel for the Petitioner. However, he submitted that documents Nos.2 to 5 as detailed in the annexure 17 have to be submitted before the Judicial First Class Magistrate Court and not in a position to provide the same; the copies of which have already been provided to the Counsel for the Petitioner. Counsel for the Petitioner shall file the rejoinder before next date of hearing. Matter is posted for arguments. Put up on **16.02.2018 at 10.30 A.M.**


**(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**

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